NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 741/16 in CP 272/16	TP 214/17	For filing comments / ROC Report	391/394	Citrix R&D India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
) <u></u>	Prima Hatti	Ω	O-4

ORDER

Counsel for Petitioner Company is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Connected matter is listed on 24/11/2017. This matter is also ordered to be list it on 24/11/2017.

Member (T)

Member (J)